

Annexure 2

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on: 25th August 2022

List of unsecured financial creditors belonging to any class of creditors - Home Buyers

Sl. No.	Name	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	A C Oommen	25-11-2021	52,18,750	43,99,637	Home buyer			0.28%		8,19,113		Interest @14.05% as per RERA Under CCP No 47/2021, dated 23-02-2021 from 24-02-2014. compensation of 200000 is treated as other creditors since it is a court order.
2	Abdul Wahid	25-11-2021	25,61,000	24,97,512	Home buyer			0.16%		63,488		Pg No 4 of the agreement is missing. Since no interest rate spacificed in agreement 8% PA admitted as per IBC with reference to clause no 10 of agreement
3	Abraham John & Dolly Abraham	25-11-2021	78,25,490	66,64,373	Home buyer			0.43%		11,61,117		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
4	Abraham Mathew	26-11-2021	1,57,20,000	93,03,452	Home buyer			0.59%		64,16,548		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
5	Abraham Simon	25-11-2021	1,46,00,000	1,33,94,301	Home buyer			0.86%		12,05,699		As per agreement for Sale andConstuction Clause 8 interest is specified @ 18%.
6	Achamma Mammen	29-11-2021	1,10,00,000	75,73,151	Home buyer			0.48%		34,26,849		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
7	Aiysha Rubana P	25-11-2021	43,40,000	38,29,786	Home buyer			0.24%		5,10,214		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
8	Ajith Kumar	25-11-2021	56,24,000	52,72,526	Home buyer			0.34%			3,51,474		Since no interest rate spacific in agreement 8% PA admitted as per IBC
9	Alza Grace Varghese & Mr. Jackson P. Jose	20-12-2021	70,39,507	53,01,205	Home buyer			0.34%			17,38,302		Since no interest rate spacific in agreement 8% PA admitted as per IBC
10	Anderson George	25-11-2021	80,27,175	76,32,175	Home buyer			0.49%			3,95,000		275000 refers to the amount for intreior works.120000 is not clear. Hence not admitted. Since no interest spacific in the agreement 8%PA admitted as per IBC.
11	Anil Mathew & Sini Anil Mathew	16-12-2021	68,20,000	41,62,521	Home buyer			0.27%			26,57,479		Since no supportings available to substantiate the damages, it is not considered. Since no interest rate spacific in agreement 8% PA admitted as per IBC
12	Anil S	26-11-2021	65,00,000	0	Home buyer			0.00%			65,00,000		Payment proof not submitted
13	Anish Franclin Desayose	26-11-2021	84,90,000	46,43,178	Home buyer			0.30%			38,46,822		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
14	Annamma Alex	26-11-2021	40,75,000	34,68,767	Home buyer			0.22%			6,06,233		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
15	Annamma P I	28-11-2021	1,06,50,268	9,50,268	Home buyer			0.06%			97,00,000		Claim includes Fixed deposit given to person otherthan CD and there are two agreement for purchase of apartment in the project called "Merry Land and Pearl Crest" but supporting receipt for payment is only Rs.8.00 lakhs

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
16	Anoop S	25-11-2021	94,72,000	94,72,000	Home buyer			0.61%			0		First Agreement for Land & Villa with completion clause of 31/12/2015 cancelled and New Agreement dtd 05th Sep 2016 for Flat executed. The CD allotted a villa in the Vazhayila project, but due to its non completion CD allotted apartment in Angelwoods. As per para 2 of agrmnt dtd 05th Sep 2016, interest from 01st June 2015 is payable.
17	Anurag Vishal	20-11-2021	24,57,302	19,42,510	Home buyer			0.12%			5,14,792		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
18	Anwar Hussain Rawther	24-11-2021	1,81,65,000	1,50,63,616	Home buyer			0.96%			31,01,384		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim. Some unauthorised corrections made in agreement by hand.
19	Arul C Wilson	25-11-2021	1,66,00,000	1,23,81,808	Home buyer			0.79%			42,18,192		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
20	Arun George	25-11-2021	75,74,466	71,91,858	Home buyer			0.46%			3,82,608		Since no interest rate spacificed in the agreement 8% PA admitted as per IBC.
21	Arun Mathew	25-11-2021	17,61,271	17,61,271	Home buyer	-	-	0.11%	-	-	0	-	Since no interest rate spacificed in agreement 8% PA admitted as per IBC
22	Arun R	25-11-2021	28,73,275	28,73,275	Home buyer			0.18%			0		Interest claimed in the claim form is lesser than the interest calculated as per the rate spacificed in IBC. Hence lower amount admitted based on the claim. Your claim is provisionally admitted as there is no proof for Rs1000000.
23	Ayyappan Pillai G	25-11-2021	87,08,333	73,38,630	Home buyer			0.47%			13,69,703		Since no interest rate spacificed in agreement 8% PA admitted as per IBC

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
24	Babu G & Rekha	25-11-2021	88,80,000	83,25,041	Home buyer				0.53%		5,54,959		Date of completion not available - Page 4 of Agreement missing. Since no Interest rate is specified 8% PA admitted as per IBC
25	Babulal G	25-11-2021	83,52,493	83,52,493	Home buyer				0.53%		0		Since no interest rate specified in agreement 8% PA admitted as per IBC
26	Baby Mathew kutty & Titty Kutty Mathew	25-11-2021	1,31,00,000	97,50,674	Home buyer				0.62%		33,49,326		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
27	Balakrishna Pillai A	25-11-2021	52,80,000	49,95,025	Home buyer				0.32%		2,84,975		Since no interest rate specified in agreement 8% PA admitted as per IBC
28	Benny George	26-11-2021	89,10,000	79,07,678	Home buyer				0.51%		10,02,322		RERA order to pay 48,00,000 plus int 9.3% from 19/11/2014
29	BG Jeyasing	21-11-2021	1,27,40,000	98,45,096	Home buyer				0.63%		28,94,904		Since no interest rate specified in agreement 8% PA admitted as per IBC. Interest worked as per rate specified in IBC is greater than the interest amount claimed hence lower amount admitted
30	Bija Raveendran Nair & Sreeja Raj	25-11-2021	1,24,29,436	1,15,95,036	Home buyer				0.74%		8,34,400		Since no interest rate specified in agreement 8% PA admitted as per IBC
31	Biju K Thomas	25-11-2021	91,80,000	68,15,836	Home buyer				0.44%		23,64,164		Claim is in the name of Biju K Thomas whereas agreement is in the name of Biju K Thomas and his wife Jiji P Thomas. Since no interest rate specified in agreement 8% PA is provisionally admitted as per IBC based on the claim

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
32	Bindu A S	22-11-2021	73,15,000	53,01,205	Home buyer			0.34%			20,13,795		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
33	Chandrashekar M	22-11-2021	15,50,000	13,67,781	Home buyer			0.09%			1,82,219		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
34	Cherian George	01-12-2021	46,00,000	43,00,000	Home buyer			0.27%			3,00,000		Interest not claimed in the form. No proof for 300,000
35	Cheriyam K V / Aleyamma Cheriyam	26-11-2021	80,12,160	75,69,445	Home buyer			0.48%			4,42,715		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
36	Cheriyam P G	26-11-2021	69,56,000	51,04,304	Home buyer			0.33%			18,51,696		there is no authenticated proof of payment of Rs.10Lakh which is in the name of John Jacob. Since no ineterest rate spacificed in the agreement 8%PA admittedcas per IBC.
37	Chiramel Mathai Mammen & Keny Varghese Mammen	24-11-2021	60,90,589	60,00,156	Home buyer			0.38%			90,433		Interest @14.05% as spacificed in the Order of KRERA in CCP No.23/2020, dt. 22nd January 2021
38	Cyriac Joseph	24-11-2021	76,80,000	58,83,781	Home buyer	-	-	0.38%	-	-	17,96,219	-	Since no interest rate spacificed in agreement 8% PA admitted as per IBC
39	Daniel James	25-11-2021	73,00,000	53,01,205	Home buyer			0.34%			19,98,795		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
40	Daphne George	25-11-2021	1,03,95,000	80,72,493	Home buyer			0.52%			23,22,507		Since no interest rate spacificed in agreement 8% PA admitted as per IBC

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
41	Diana Bobby George	26-11-2021	56,15,671	56,15,671	Home buyer			0.36%			0		As per clause 10 (c) of Agrmnt for sale & Construction dtd 23-07-2015, an interest of 12% pa from the date of payment is sepcified
42	Dr P V John	29-11-2021	1,47,20,000	1,23,81,808	Home buyer			0.79%			23,38,192		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim. Need the proof of the transfer of Rs.30 Lacs paid to Samson and Sons.
43	Dr Sonia M Lal	25-11-2021	27,13,077	27,13,077	Home buyer			0.17%			0		Since no interest specified in the agreement 8%PA admitted as per IBC.
44	Dr. Biju Murali	25-11-2021	42,16,670	30,29,260	Home buyer			0.19%			11,87,410		Claim admitted based on the refund agreement executed on 12th Day of February 2016. As per the said agreement, Rs.20 Lac is the booking amount and Rs.15 Lacs is the compensation. Threfore considered Rs.20 Lacs only here. The compensation part will be treated as other creditor. Since no interest rate spacificed in agreement 8% pa admitted as per IBC
45	Dr. C R Manoj (POA V K Rajendran)	25-11-2021	32,49,450	32,49,450	Home buyer			0.21%			0		As per RERA order, CCP No.38/2021 dtd 23.10.2021 the complainant is eligible for 14.05% interest for Rs.18,33,000 from 24.12.2015 and loss of Rs.1 Lac. The loss amount is considered in other creditors.
46	Dr. Jacob Paul	25-11-2021	1,51,57,315	1,16,07,945	Home buyer			0.74%			35,49,370		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
47	Dr. Reeby Sara Thomas, POA-Varghese Thomas	25-11-2021	65,00,000	52,62,268	Home buyer			0.34%			12,37,732		PoA Mr.Varghese Thomas claimed on behalf of Ms.Reeby Sara Thomas. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
48	Dr. S Girijakumary	26-11-2021	27,80,000	26,95,671	Home buyer			0.17%			84,329		Since no interest rate spacificed in agreement 8% PA admitted as per IBC.
49	Dr. Susan Koshy	10-11-2021	69,90,000	0	Home buyer			0.00%			69,90,000		The agreement dtd 27.04.2014 is in the joint name of Susan Koshy & Bijoy Jacob Thomas wheearas the claim is in the name of Dr.Susan Koshy only without power of attorney or authorisations. Hence provisionally rejected based on submission of power of attorney or authorisations. The receipts were submitted for Rs.43 lacs only. Also it is noted that the receipts in the name of A4, Orchid valley
50	Dr.Ancy Dsouza	26-11-2021	84,90,000	46,43,178	Home buyer			0.30%			38,46,822		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
51	Eby Dius Kandachamkulam	26-11-2021	78,99,962	78,90,721	Home buyer			0.50%			9,241		RERA order to pay 35,00,000 plus 14.05% int from 01/12/2012 and compensation of 150000 is treated as other creditors since it is a court order.
52	Equbal P E & Asha Shani Ruksana	25-11-2021	73,15,671	54,17,041	Home buyer			0.35%			18,98,630		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
53	G Ramachandran- AR Abbey Paul	23-11-2021	40,00,000	40,00,000	Home buyer			0.26%			0		No interest claimed and A R being appointed but no POA submitted
54	Geetha Jeevan	25-11-2021	40,25,727	29,35,452	Home buyer			0.19%			10,90,275		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
55	George John/Elezaabeth Shirly	26-11-2021	58,25,757	57,36,863	Home buyer			0.37%			88,894		RERA Order No CP 19/2020 dated 22/1/2021 to Pay 30,00,000 plus 14.05 % int from 9/5/2015 and compensation of 100000 is treated as other creditors since it is a court order
56	George Joseph	01-02-2022	88,20,000	69,64,767	Home buyer	-	-	0.45%	-	-	18,55,233	-	Since no interest rate spacificed in agreement 8% PA admitted as per IBC
57	George Varghese & Rachel Renu Zachariah -POA C.Geevarghese	23-11-2021	43,00,000	29,60,959	Home buyer			0.19%			13,39,041		Interest is provided @10% as per clause no 3 of the Agreement for sale and construction
58	Gloria Jose	22-11-2021	69,30,000	53,01,205	Home buyer			0.34%			16,28,795		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
59	Hari V R	22-11-2021	30,00,000	30,00,000	Home buyer			0.19%			0		Interest not claimed in the form
60	Haridas T R	24-11-2021	91,80,000	68,15,836	Home buyer			0.44%			23,64,164		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
61	Hemendra Kumar Dhurandar	24-11-2021	32,55,000	29,13,764	Home buyer			0.19%			3,41,236		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
62	J G Lawrence	26-11-2021	10,00,000	10,00,000	Home buyer			0.06%			0		No interest claimed
63	Jacob C Mathew	14-01-2022	84,98,795	84,98,795	Home buyer			0.54%			0		Applicant not given his address in the application . Since no interest rate spacificed 8% PA admitted as per IBC

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
64	Jison K John	26-11-2021	30,16,110	30,16,110	Home buyer			0.19%			0		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim, Copy of Adhar card and signature below item No.11 is missing.
65	James Philip koshy & Elezabath George	26-11-2021	45,46,000	36,69,315	Home buyer			0.23%			8,76,685		Since no interest rate specified in agreement 8% PA admitted as per IBC
66	Jayakumar	28-01-2022	42,58,500	35,16,986	Home buyer			0.22%			7,41,514		Principal and interest thereon has been worked only on the payment received by the CD. Cost of registration is for the benefit of the purchaser hence cannot be admitted. Since no interest rate specified in agreement 8% PA admitted as per IBC
67	Jeesha C Haran & Subha N	25-11-2021	67,00,000	65,37,534	Home buyer			0.42%			1,62,466		Since no interest rate specified in agreement 8% PA admitted as per IBC
68	Jessie Beluah	26-11-2021	22,50,000	0	Home buyer			0.00%			22,50,000		Proof of payment not attached hence Claim not admitted
69	Jiji Joseph	25-11-2021	32,00,000	31,08,629	Home buyer			0.20%			91,371		Interest @14.05% as per RERA Under CCP No 36/2021, dated 23-10-2021 from 19-03-2014. compensation of 100000 is treated as other creditors since it is a court order.
70	Jijo Jacob Mathew	22-11-2021	5,00,000	5,00,000				0.03%			0		No Interest Claim

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
71	Johnson Jacob & Susy Johnson	25-11-2021	1,66,23,000	1,31,84,581	Home buyer			0.84%			34,38,419		Provisionally admitted based on the receipt of separate claims. Since no interest rate specified in agreement 8% PA admitted as per IBC
72	Jonny Paul	25-11-2021	2,14,00,000	13,20,953	Home buyer			0.08%			2,00,79,047		Separate claim is required for Apartment and Fixed deposit. Rs.19.5 laks FD issued in the name of Mrs. Leena Vargese and not to John Paul. It is verified that the Deposit receipts issued by person other than CD is also included in the claim which cannot be admitted. Since Johny Paul has passed away his legal heir needed to apply jointly. The second agreement dated 10th August 2016 stipulate a condition in clause number 2.E that " the second party insisted to register and notaries the agreement to have legal validity and the first party has agreed for the same", but not done hence the same has no legal validity as on date. Since no interest rate specified in the first agreement 8% PA admitted as per IBC
73	Joseph M P / Lilamma Joseph / Udayan Joseph	25-11-2021	1,05,83,931	1,05,83,931	Home buyer			0.68%			0		Since no interest rate specified in agreement 8% PA admitted as per IBC
74	K S Simon	26-11-2021	1,57,20,000	83,25,041	Home buyer			0.53%			73,94,959		Claim admitted since no interest rate specified in agreement 8% PA admitted as per IBC
75	K Suresh Kumar	26-11-2021	75,75,151	54,17,041	Home buyer			0.35%			21,58,110		Since no interest rate specified in agreement 8% PA admitted as per IBC
76	K V Samuel	11-01-2022	1,81,07,760	1,78,67,501	Home buyer			1.14%			2,40,259		Interest @14.05% as specified in the Order of KRERA in CCP No. 114/2020 dt. 22nd January 2021 and compensation of 300000 is treated as other creditors since it is a court order.

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
77	Khadar Alaudeen Nadeera	25-11-2021	1,33,60,000	1,00,60,219	Home buyer			0.64%			32,99,781		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
78	Kripa Ananthalakshmi	24-11-2021	27,00,000	27,00,000	Home buyer			0.17%			0		No Interest Claim
79	Krishna Kumar J (Flat)	25-11-2021	74,69,716	40,69,315	Home buyer			0.26%			34,00,401		Since no interest rate specified in agreement 8% PA admitted as per IBC
80	Krishna Kumar J (Villa)	25-11-2021	1,18,91,140	58,70,904	Home buyer			0.38%			60,20,236		Date of Agreement for plot sale and Villa Construction 09/06/2011 - registration 45 days from Agreement - Completion 24 months from Registration
81	Leelamma Philipose	26-11-2021	2,77,52,068	1,10,68,822	Home buyer			0.71%			1,66,83,246		Interest rate 12% P. A applied based on the rate specified in the clause 9 of the agreement for sale and construction.
82	Linoy Paul John	22-11-2021	2,25,40,000	2,22,73,600	Home buyer			1.42%			2,66,400		Claim is in the name of Linoy Paul John whereas agreement is in the name of Linoy Paul John and his wife Dhanya Mariam Mohan. Interest rate (12% PA) applied based on the rate specified in clause 10.c of the agreement assuming the date of withdrawal by the CD as on the date of handing over specified in clause 7
83	Lissy Antony	27-11-2021	1,35,66,740	1,33,83,756	Home buyer			0.86%			1,82,984		Interest @14.05% as per RERA Under CCP No 21/2020, dated 22-01-2021 from 01-02-2013. compensation of 200000 is treated as other creditors since it is a court order.
84	Lissy Mol	10-12-2021	46,80,000	45,43,890	Home buyer			0.29%			1,36,110		Since no interest specified in the agreement 8%PA admitted as per IBC

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
85	Loretta Jayarani Franclin Desayose	26-11-2021	84,90,000	46,43,178	Home buyer			0.30%			38,46,822		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim. Date of handingover mentioned in the agreement is 31st April 2016 Which cannot be happen as April have only 30 days. Pg no 8 of the agreement for sale and construction is missing.
86	Lucy Mathew & Tomy Abraham	22-11-2021	92,75,671	66,04,767	Home buyer			0.42%			26,70,904		As per schedule 1 of settlement agreement dtd 17/8/2016, 12% int from 18-1-2013. on Since no interest rate spacificed in agreement 8% PA admitted as per IBC
87	M A K Ameenulla	25-11-2021	75,48,995	63,41,304	Home buyer			0.41%			12,07,691		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim. Date of handingover mentioned in the agreement is 31st April 2016 Which cannot be happen as April have only 30 days
88	M Lalitha(Related party)	28-01-2022	80,66,667	71,91,288	Home buyer		YES	0.00%			8,75,379		Related Party, Wife of Samson Jacob. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
89	M.Mohammed Hussain	23-11-2021	73,60,000	59,82,789	Home buyer			0.38%			13,77,211		Since no interest rate specified in the agreement 8% P A admitted as per IBC 2016
90	Manju Varghese	23-11-2021	13,25,000	0	NA			0.00%			13,25,000		It is mentioned in the claim form that she is filing the claim for fixed deposit given to CD. On verification it is noted that she made the depsoit not with the CD hence claim totally rejected
91	Manoj Kurien Cheriyan & Ardra Kurien	25-11-2021	37,80,000	37,80,000	Home buyer			0.24%			0		Though rate of interest not spacificed in the agreement, the claimed interet amount is lesser than the interest worked @8% PA as per IBC based on the claim. Hence the lower amount is admitted, Pg no 4&9 of the agreement is missing.

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
92	Martin Dominic	25-11-2021	77,35,000	56,97,041	Home buyer			0.36%			20,37,959		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
93	Mathew Elenjickal Jacob & Valsamma Mathew	26-11-2021	36,80,000	31,95,397	Home buyer			0.20%			4,84,603		AS per item No.6 to the claim form the claimant has advanced fund as FD but construction agreement is supported. Since no interest rate and date of completion is spacificed in agreement interest @8% PA is admitted as per IBC from the date of payment.
94	Mathew Varghese Parakkatt & Suchitra Nahomi Edwin	22-11-2021	51,04,767	51,04,767	Home buyer			0.33%			0		Interest rate 12% PA admitted as per clause 10 of agreement for sale and construction.
95	Mathews Koshy	25-11-2021	1,90,00,000	1,74,17,041	Home buyer			1.11%			15,82,959		As per clause 8, of the agreement dtd 19.09.2014, interest@18% pa is sepcified. Since interest claimed is less than the actual interest calculated lower amount is taken. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
96	Matthew Alexander	25-11-2021	20,00,000	20,00,000	Home buyer			0.13%			0		No interest Claimed
97	Maya Vincent	08-01-2022	22,94,000	21,20,060	Home buyer			0.14%			1,73,940		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
98	Mini Alex Varghese	24-11-2021	1,07,03,715	84,83,058	Home buyer			0.54%			22,20,657		As per Clause 9 of agreement for sale and construction dated12-10-2011 interest @18% PA admitted.

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
99	Murukesan	25-11-2021	37,80,517	37,80,517	Home buyer			0.24%			0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
100	Naisam S	22-11-2021	11,20,000	11,10,005	Home buyer			0.07%			9,995		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
101	Nixon Rebeira	26-11-2021	68,80,000	53,65,041	Home buyer			0.34%			15,14,959		As per clause 10(c), of the agreement dtd 31.12.2015, interest@12% pa from the date of payment is sepcified.
102	O. Omman Panicker	22-11-2021	72,80,000	54,17,041	Home buyer			0.35%			18,62,959		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
103	P K Mathew & Vimala Mathew	12-01-2022	46,00,000	30,68,767	Home buyer			0.20%			15,31,233		The claim form is in joint name, but claim form is not signed by both claimants. Since no interest rate spacificed in agreement 8% PA admitted as per IBC.
104	Parvathi Babu S	25-11-2021	1,84,91,890	1,84,62,302	Home buyer			1.18%			29,588		Second Agreement executed to extend handing over by 28/02/17 against the issuance of a post dated cheque by CD for Rs. 1,24,00,000 which is bounced. Hence not considered.
105	Patricia Dsouza	26-11-2021	84,90,000	46,43,178	Home buyer			0.30%			38,46,822		Not signed below colmn no.11. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
106	Philips Mathew	27-12-2021	75,31,518	62,17,055	Home buyer			0.40%			13,14,463		The agreement for sale and the tripartite agreements in the joint name of Mr. Philips Mathew & Mrs. Nisha Elizabeth Philips. Whereas the claim is in the name of Philips Mathew. Need to submit a claim in joint name or submit the power of attorney authorising Mr.Philip Mathew to claim on her behalf also. The date of handover has been calculated based on the stipulated time period of 2 years as per clause 2 of the agreement. Since no interest rate spacificed in agreement 8% PA admitted as per IBC. The agreement for sale is only signed by builder. There is a variation of total sale consideration mentioned in sale agreement and the claim form. Hence sale consideration as per agreement is considered.
107	Philip Vargheese	23-11-2021	39,16,611	37,74,584	Home buyer			0.24%			1,42,027		Provisionally admitted subject to proof of payments
108	Poulose Godfrey	26-11-2021	93,15,000	68,15,836	Home buyer			0.44%			24,99,164		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim.

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
109	Prasun Kumar Nag	24-11-2021	40,30,000	36,07,518	Home buyer			0.23%			4,22,482		No sign below column no.11 of the claim form. The agreement for sale and construction is in the joint name of Mr.Prasun Kumar Nag & Mrs.Priyanka Mukharjee Nag whereas the claim is only in the name of Mr. Prasun without power of attorney or any authorisations. Hence provisionally rejected
110	Preethy Nayar Seetha Devi	25-11-2021	72,80,000	53,01,205	Home buyer			0.34%			19,78,795		Since no interest rate specified in agreement 8% PA admitted as per IBC
111	Puthenpurakal Abraham Jose & Mrs. Anitha Jose	24-11-2021	99,31,616	89,29,534	Home buyer			0.57%			10,02,082		As per clause 9 of the agreement for sale and construction dated 27/08/2013 interest @ 18% PA admitted
112	Rachel Mathew	25-11-2021	1,27,83,123	92,85,918	Home buyer			0.59%			34,97,205		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
113	Radhamonyamma P.S	25-11-2021	35,14,000	24,55,014	Home buyer			0.16%			10,58,986		Since no interest rate specified in agreement 8% PA admitted as per IBC
114	Raj S	25-11-2021	47,84,548	47,84,548	Home buyer			0.31%			0		Since no interest rate specified in agreement 8% PA admitted as per IBC
115	Rajeev Syam	25-11-2021	20,81,260	20,81,260	Home buyer			0.13%			0		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
116	Ranjith R. S	27-01-2022	33,67,000	27,75,014	Home buyer			0.18%			5,91,986		Principal and interest thereon has been worked only on the payment received by the CD. Cost of registration is for the benefit of the purchaser hence cannot be admitted. Since no interest rate spacificed in agreement 8% PA admitted as per IBC
117	Ratnamma Pillai & K N Pillai	26-11-2021	65,00,000	47,00,000	Home buyer			0.30%			18,00,000		No interest claimed. Rs.18 lakhs paid receipt attached as proof of payment is not in the name of the CD
118	Raveendranatha Varrier	28-11-2021	44,03,178	44,03,178	Home buyer			0.28%			0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
119	Reni Thomas	26-11-2021	8,42,489	7,11,847	Home buyer			0.05%			1,30,642		FC paid 10,00,000 and Cancelled Agreement CD repaid 5,15,000 Only and 8% PA interest is admitted
120	Roy Mathew	13-12-2021	55,81,973	55,81,973	Home buyer			0.36%			0		Interest claimed in the claim form but not specified. Since no interest rate spacificed in agreement 8% PA admitted as per IBC
121	S Abdul Shakeer & Shajana Shakeer	30-11-2021	45,37,288	0	Home buyer			0.00%			45,37,288		Supporting documents against the claim not submitted
122	Sajad Kharim	25-11-2021	53,62,500	40,43,507	Home buyer			0.26%			13,18,993		Since no interest rate spacificed in agreement 8% PA admitted as per IBC. ID not mentioned
123	Sajeev V Jacob & Beena George	25-11-2021	2,73,60,100	1,21,94,904	Home buyer			0.78%			1,51,65,196		Attachement Oder issued by Subordinate Judge court to attach 39.5 Cents of Land purchased by CD - Original Agreement is revised to 2 separate Agreements

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
124	Sajeev C. S.	31-12-2021	42,53,973	42,53,973	Home buyer				0.27%		0		As per clause 10 c of the agreement for sale and construction dated 10/10/2014 interest @12% PA is admitted.
125	Sajeevan Neelakantan N	24-11-2021	73,29,479	51,37,041	Home buyer				0.33%		21,92,438		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
126	Saji Kunjukutty	25-11-2021	70,00,000	54,17,041	Home buyer				0.35%		15,82,959		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
127	Sajitha Bashir- POA Suhair A	26-11-2021	1,51,21,672	1,51,21,672	Home buyer				0.97%		0		Interest claimed in the claim form is lesser than the interest calculated as per the rate spacificed in IBC. Hence lower amount admitted based on the claim
128	Salini V Johans	22-11-2021	93,95,699	68,15,836	Home buyer				0.44%		25,79,863		Separate form is required for Deposit amount therefore deposit amoun not included in the admitted part. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
129	Sam Kunjumone	26-11-2021	39,60,000	29,35,452	Home buyer				0.19%		10,24,548		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
130	Samuel G T & Sheela Samuel	18-12-2021	1,03,20,000	1,02,63,452	Home buyer				0.66%		56,548		Date of completion of construction is not given. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
131	Sandeep Namboodiri	26-11-2021	8,00,000	8,00,000	Home buyer				0.05%		0		No interest claimed.

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
132	Sandra Anne Jacob	25-11-2021	84,96,000	60,65,260	Home buyer				0.39%		24,30,740		As per addendum to the agreement the handingover date is 31/06/2017 (No calendar can give 31/06/2017 hence date is taken as 30/06/2017, Since no interest rate specified in agreement 8% PA admitted as per IBC
133	Sanej C Nair	25-11-2021	1,27,09,944	73,38,630	Home buyer				0.47%		53,71,314		Since no interest rate specified in agreement 8% PA admitted as per IBC
134	Sanjith J Tom Russal and H Russel	26-11-2021	54,23,000	54,23,000	Home buyer				0.35%		0		Verification and declaration part of claim form is missing. Since no interest rate specified in agreement 8% PA admitted as per IBC. 2% interest till 06/09/2016 as per agreement - not Claimed and hence ignored
135	Santhosh V. John	01-12-2021	41,00,000	39,87,123	Home buyer				0.25%		1,12,877		Since no interest rate specified in agreement 8% PA admitted as per IBC
136	Sara Mathews & Minu Mariam Mathews	26-11-2021	1,43,75,968	1,41,98,823	Home buyer				0.91%		1,77,145		RERA order CCP No.22/2020 dtd 22.01.2021 to Pay 65,00,000 plus 14.05% int from 01/06/2013 and compensation of 200000 is treated as other creditors.
137	Saramma Mathew	12-11-2021	1,57,20,000	1,02,63,452	Home buyer				0.66%		54,56,548		Verification & Declaration part are missing in claim form. Since no interest rate specified in agreement 8% PA admitted as per IBC
138	Saril Kumar Valiyaparambil	24-11-2021	35,00,000	35,00,000	Home buyer				0.22%		0		Interest not claimed

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
139	Satheesan Kartha & Sangeetha S Kartha	26-11-2021	2,00,34,005	88,22,038	Home buyer			0.56%			1,12,11,967		Since no interest rate specified in agreement 8% PA admitted as per IBC.Identity proofs not attached
140	Sayed Mohammed Ismail	22-11-2021	69,30,000	62,43,781	Home buyer			0.40%			6,86,219		Since no interest rate specified in agreement 8% PA admitted as per IBC.Reciepts and identity proofs are not attached
141	Shajeel Abdul Rasheed & Anisa Shajeel	26-11-2021	42,90,365	41,97,644	Home buyer			0.27%			92,721		Interest @14.05% as specified in the Order of KRERA in CCP No.03/2021, 08/2021, 15/2021, 36/2021, 37/2021, 38/2021, 42/2021, 45/2021, 47/2021, 49/2021 and 165/2020 dt. 23rd October 2021.Original agreement copy,identity proofs are not attached
142	Shaju Thomas	25-11-2012	40,00,000	40,00,000	Home buyer			0.26%			0		No interest claimed
143	Sharafudeen S	27-11-2021	1,05,00,000	81,38,630	Home buyer			0.52%			23,61,370		Since no interest rate spacificed in agreement 8% PA admitted as per IBC

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
144	Sherief A K & Tajunnisa	25-11-2021	40,43,507	40,43,507	Home buyer			0.26%			0		Your agreement dated 20.09.2016 is in the joint name of Smt S Tajunnisa and Mr. AK Sherif to purchase apartment no, C5 in Angelwoods but it is observed that only one party has signed the application, for which you have not attached any authorisation of the signatory. 2. As per item no. 4, you have claimed only an amount of Rs. 30 Lakhs even though it is mentioned in para no. 2 in page no 4 of the agreement that the amount paid is Rs. 35 Lakhs. Hence only Rs. 30 Lakhs is provisionally admitted as claimed by you, subject to signature of both parties or with authorisation of the signatory and copy of receipts to substantiate your claim.
145	Shibu George	27-11-2021	39,20,583	37,48,219	Home buyer			0.24%			1,72,364		Interest for Arbitration award of Rs.25 Lacs @ 8.5% from 21/12/15 and 1,81,000/- cost is taken into other creditors.
146	Shibu John Mathew	25-11-2021	1,36,16,000	1,14,53,173	Home buyer			0.73%			21,62,827		Since no interest rate spacificed in agreement 8% PA admitted as per IBC.none of the identity proofs are available.
147	Shyja Jamal and Subaida Beevi	04-01-2022	42,35,000	42,35,000	Home buyer			0.27%			0		Interest rate spacificed in the agreement is 12% PA is worked as Rs.19,30849.00 but claimed interest is Rs.7,35,000
148	Sinara Vijayan	24-11-2021	41,12,816	31,05,128	Home buyer			0.20%			10,07,688		Since no interest rate spacificed in agreement 8% PA admitted as per IBC.none of the identity proofs are available
149	Sree Raj Kumar	26-11-2021	16,65,008	16,65,008	Home buyer			0.11%			0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC.

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
150	Subash Nair	23-11-2021	90,00,000	77,38,630	Home buyer			0.49%			12,61,370		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
151	Subratha Chakravarthy	24-11-2021	34,41,000	30,80,265	Home buyer			0.20%			3,60,735		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
152	Sudhakaran Nair C R & Prasanna S	13-04-2022	1,05,79,162	1,01,35,233	Home buyer			0.65%			4,43,929		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
153	Sudheera Kumar J T	26-11-2021	29,60,000	29,21,863	Home buyer			0.19%			38,137		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
154	Sudhin K. Raj	26-11-2021	58,20,562	54,11,277	Home buyer			0.35%			4,09,285		Claimant stated in the form that he had paid Rs.10 lakhs + Rs.39 lakhs bank loan, but payment proof attached for Rs.39 lakhs loan disbursal hence admitted that amount and interest rate not mentioned in the agreement therefoe 8% PA is applied as per IBC
155	Suja Mathew	26-11-2021	1,33,80,000	90,87,781	Home buyer			0.58%			42,92,219		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
156	Sunil George Thomas	26-10-2021	29,35,452	29,35,452	Home buyer			0.19%			0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
157	Thomas Kanjirappallil Eapen	24-11-2021	71,01,173	70,89,101	Home buyer			0.45%			12,072		RERA order to pay 35,00,000 plus 14.05% int plus from 19/07/14 .Agreement not attached

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
158	Thomas Koshy	24-11-2021	70,00,000	54,17,041	Home buyer			0.35%			15,82,959		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim. Aadhar card is to be attached
159	V Gopakumar	23-11-2021	31,20,000	28,55,671				0.18%			2,64,329		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
160	V R Gopakumar	25-11-2021	1,27,00,000	99,00,219	Home buyer			0.63%			27,99,781		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
161	V Raveendran Pillai	22-11-2021	68,60,000	53,01,205	Home buyer			0.34%			15,58,795		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
162	Varun Nadh R	09-02-2022	20,81,260	20,81,260	Home buyer	-	-	0.13%	-	-	0	-	Since no interest rate spacificed in agreement 8% PA admitted as per IBC
163	Venkita Subramanian G	24-11-2021	83,25,041	83,25,041	Home buyer			0.53%			0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC.
164	Vijayakumar V	20-12-2021	70,00,000	0	Home buyer			0.00%			70,00,000		No interest Claim and the Claim form not complete. Not Signed and Agreement not attached
165	Vimalkrishnan V & Reji R	06-01-2022	97,90,932	74,85,403	Home buyer			0.48%			23,05,529		Total principal received is Rs.10+Rs.41=Rs.51 lakhs. Interest thereon @8% is admitted
166	Vinodkumar V	09-01-2022	19,00,000	14,67,726	Home buyer			0.09%			4,32,274		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
167	Vipin A S	25-11-2021	1,14,65,260	1,11,20,603	Home buyer			0.71%			3,44,657		Since no interest rate spacificed in agreement 8% PA admitted as per IBC

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
168	Winston Noel Dhas Gnanam	26-11-2021	1,57,20,000	93,03,452	Home buyer			0.59%			64,16,548		Since no interest rate spacificed in agreement 8% PA admitted as per IBC.
169	George Solomon& Shobha Samuel	22-04-2022	32,87,364	25,60,888	Home Buyer			0.16%			7,26,476		Since no interest specified 8% PA is admittes as per IBC
170	Shirilson C Mathew	17.05.2022	1,23,05,879	0	Home Buyer		No	0.00%	NA		1,23,05,879		Date of stamp paper(no11706) as per treasury and vendor is 20/10-2016 and 28-10-2016,However the agreement was executed on 19-09-2016. Hence considered as a forged one. Further, amount due on account of contract as Operational Creditor is adjusted against sale consideration and claimed as Financial creditor. Hence rejected.
171	Gopikrishnan T	26-04-2022	15,47,726	15,47,726	Home Buyer	NA	No	0.10%	NA		0		Since no interest is specified in the agreement 8% PA admitted as per IBC.
172	Mallika Achuthan	26-04-2022	55,81,973	55,81,973	Home Buyer		No	0.36%	NA		0		Since no interest is specified in the agreement 8% PA admitted as per IBC.
173	Dr Harikumar G, Dr Rajesh V, B Madhu	28-05-2022	1,09,18,082	1,09,18,082	Home Buyer	NA	No	0.70%	NA		0		As per clause 10 of the agreement for sale and construction Interest @ 10% PA is admitted with effect from february 2016.Since interest claimed is less than calculated lower is admitted
174	Regina Annie Thomas [PoA-Mr.Varghese Thomas]	20-04-2022	65,00,000	52,62,268	Home Buyer	NA	No	0.34%			12,37,732		PoA holder Mr. Varghese Thomas claimed on behalf of Ms. Regina Annie Thomas

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
175	Manoj Ravi	25-06-2022	48,90,000	0	Home Buyer			0.00%			48,90,000		Application submitted in Form CA is not signed. Hence the claim cannot be admitted.
176	Dr Rajeswari T & Ulhas P R	07-07-2022	50,00,000	50,00,000	Home Buyer			0.32%			0		Since no interest is specified in the agreement 8% PA admitted as per IBC. Since interest calculated is less than claimed lesser amount is admitted.
177	Sajeesh G & Smitha K Vikraman	11-07-2022	45,08,000	33,75,770	Home Buyer			0.22%			11,32,230		Since no interest rate specified in the agreement 8% PA admitted as per IBC.
178	John Alexander	18-07-2022	12165000	83,30,466	Home Buyer			0.53%			38,34,534		Since no interest rate is specified in the agreement 8% PA admitted as per IBC. Since there is no proof for order passing legal notice, the amount of interest claimed and mental agony cannot be admitted.
179	H Satish Krishna	24-07-2022	39,00,000	34,68,767	Home Buyer			0.22%			4,31,233		Since no interest is specified in the agreement 8% PA admitted as per IBC.
180	Rozia S	29-07-2022	34,20,000	26,41,907	Home buyer			0.17%			7,78,093		Since no interest is specified in the agreement 8% PA admitted as per IBC. No signature below point no.11
Total			1372982037	1048845317				66.56%			32,41,36,720.09		

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on: 25th August 2022

List of unsecured financial creditors belonging to any class of creditors - Deposit Holders

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)	% of voting share in CoC					
1	Ajithkumar CS	10-01-2022	15,60,000	14,88,329	Deposit Holder			0.10%			71,671		Since claimed amount is lesser than the amount as per calculation lowest amount is taken.
2	Aniamma Varghese	24-11-2021	2,61,00,000	2,60,49,819	Deposit Holder			1.66%			50,181		Books of Account has to be Verified for outstanding Balance
3	Anilkumar S	23-11-2021	19,50,000	9,00,000	Deposit Holder			0.06%			10,50,000		Only Receipt No.1513 dt.12/04/2014 issued is available as supporting all other receipts are not issued by CD. Books of Account has to be Verified for outstanding Balance
4	ANNAMMA PI		71,43,119	71,43,119	Deposit Holder			0.46%			-		Interest calculated@24% PA as per receipt. Books of Account has to be Verified for outstanding Balance,to check the compliance on acceptance of deposit etc
5	Dani Dius Fernandes	24-11-2021	42,00,000	40,27,846	Deposit Holder			0.26%			1,72,154		Books of Account has to be Verified for outstanding Balance

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)	% of voting share in CoC				
6	K.V. Mohandas	28-02-2022	5,00,000	-	Deposit Holder			0.00%		5,00,000		Receipts attached in support of the claim is not issued by the CD.
7	Kallikoth Abraham Jacob	26-11-2021	22,02,000	14,02,000	Deposit Holder			0.09%		8,00,000		Cheque issued was not to CD. Books of Account has to be Verified for outstanding Balance
8	Lijin John, Leelamma Varghese and Ajin John	25-11-2021	20,58,000	20,58,000	Deposit Holder			0.13%		-		Since interest calculated is less than claimed lesser amount is admitted. Books of Account has to be Verified for outstanding Balance
9	Lizymol	10-12-2021	30,00,000	30,00,000	Deposit Holder			0.19%		-		Books of Account has to be Verified for outstanding Balance. No ID proof submitted
10	Mathunny J	23-11-2021	13,25,000	-	Deposit Holder			0.00%		13,25,000		Non of the receipt attached in support of the claim is issued by the CD
11	Mini Alex Varghese	14-12-2021	17,76,740	17,57,507	Deposit Holder			0.11%		19,233		Books of Account has to be Verified for outstanding Balance
12	P Ambikakumari	25-11-2021	54,61,000	15,24,000	Deposit Holder			0.10%		39,37,000		Only Rs.6.00 laksh is in the name of Claimant and issued by CD, Rs.0.50 lakhs in the Name of Ambika and Balance is not issued by CD. Books of Account has to be Verified for outstanding Balance

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)	% of voting share in CoC					
13	Pushpalatha S	01-12-2021	4,00,000	1,00,000	Deposit Holder			0.01%			3,00,000		Only Receipt for Rs.1.00 laksh is issued by CD Balance is not issued by CD. Books of Account has to be Verified for outstanding Balance. Proper form completed in all respect is to be obtained
14	Renu J	18-01-2022	8,00,000	-	Deposit Holder			0.00%			8,00,000		Payment is for booking Apartment hence cannot be considered as deposit holder
15	Sajikumar	04-01-2022	33,44,000	-	Deposit Holder			0.00%			33,44,000		Only copy of the Chaeque issued to the claimant by CD is given as proof. Books of Account has to be Verified for outstanding Balance. Cannot be considered as FC
16	Salini V Johans	30-12-2021	1,10,000	1,10,000	Deposit Holder			0.01%			-		Books of Account has to be Verified for outstanding Balance
17	Thresiamma Mathew	25-11-2021	4,50,000	-	Deposit Holder			0.00%			4,50,000		Only copy of the Chaeque issued to the claimant by CD is given as proof. Books of Account has to be Verified for outstanding Balance. Cannot be considered as FC

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)	% of voting share in CoC				
18	P Sugunan	09-12-2021	46,04,997									Since no suppotings are available the claim is not admitted.
19	Mohana Chandran	09-12-2021	27,06,000									Since no suppotings are available the claim is not admitted.
20	Laila S	09-12-2021	5,75,000									Since no suppotings are available the claim is not admitted.
21	Brigadier Manohar Thomas	09-12-2021	46,02,720									Since no suppotings are available the claim is not admitted.
22	Dr Arun Vasudevan	09-12-2021	21,00,000									Since no suppotings are available the claim is not admitted.
23	Ranjith R Nair	21-07-2022	24,50,000									Since the validity of promissory note is upto 3 years it is expired. Further the case in the High Court is still pending. Hence the claim is rejected.
Total			7,94,18,576	4,95,60,620		-	3.17%			1,28,19,239		

NOTE: THE ABOVE DEPOSITS ARE PROVISIONALLY ADMITTED SUBJECT TO VERIFICATION WITH BOOKS OF ACCOUNTS FOR OUTSTANDING PRINCIPAL, INTEREST, TDS, AND OTHER COMPLIANCES FOR ACCEPTANCE OF DEPOSITS